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Title: Introduction of the Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Amendment of Article 243D).

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. C.P. JOSHI: I introduce the Bill.